

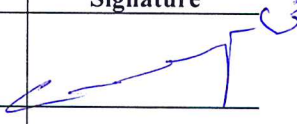
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

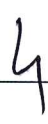
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 782/252/HDB/2018
NAME OF THE COMPANY	A.R.M.Y Finanical Services Pvt Ltd
NAME OF THE PETITIONER(S)	A.R.M.Y Finanical Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMESWARA SHARMA CHAVALI	PCA	9989928264	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	admn	9160001435	

ORDER

Learned PCA Mr. Kameswara Sharma Chavali present for Applicant. Learned counsel Mr. T.Sujan Kumar Reddy present for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Applicant is directed to file copies of IT Returns for the assessment year 2015-16 and Bank statement.

List the matter on 06.09.2018.


MEMBER JUDICIAL